

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.221
CP 27 of 2019

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Chirag Laljibhai Patel & Ors
V/s
Jeel Polyplast Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Harmish K. Shah, Adv.
For the Respondent : already ex-parte

ORDER
(Hybrid Mode)

Learned counsel for the applicant seeks time to seek instructions qua the letter of offer issued by the respondent company on 05.02.2018 which is annexed at page no. 117 with the company petition. Let an additional affidavit be filed clarify the same.

Re-list on 08.08.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)